

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/131/2016  
NAME OF THE PETITIONER(S) : G. Rajendran  
NAME OF THE RESPONDENT(S) : M/s G4 Investments (India) Private Limited & 5 others  
UNDER SECTION : 235, 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
(1)	Saivihari M. Chiruvilam	Counsel for Petitioner	Saiv. L
	V. Hari Kumar for Respondent	for Respondent	V. H. K.

**ORDER**

Counsel representing both the parties are present. Both the counsel prayed time for making their submissions. Time extended at their request. Put up on 13.10.2017 at 10.30 A.M.

-sd-  
K Anantha Padmanabha Swamy  
Member (Judicial)

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